

IT



044355

The High Court of Kerala

Kochi - 682 031
Dated- 28.5.2019

Proceedings

High Court establishment- Appointment to the category of Assistant Protocol Officer, High Court on regular basis- orders issued.

- Read :
1. High Court proceedings of even number dated 10.4.2019
 2. Rule 17 of the Kerala High Court Service Rules, 2007.
 3. Rule 21 of the Kerala High Court Service Rules, 2007.
 4. Article 72 of Kerala Financial Code, Vol. I.
 5. Government Circular No.43/2019/Fin dated 07.05.2019

Order No. A1- 111801 / 2014/ A5

Sri.Yazar Arafath M.M. (PEN 629255), Assistant Section Officer, High Court who was appointed as Assistant Protocol Officer, High Court, on temporary basis w.e.f 10.4.2019 F.N. as per the High Court proceedings read (1) above is appointed by transfer as Assistant Protocol Officer, High Court, on regular basis.

(By Order)


K.Haripal
Registrar General

To

- The Officer concerned.
- The Accountant General(A&E), Kerala, Thiruvananthapuram (2 copies)
- The Protocol Officer, High Court
- The Confidential Assistants to the Registrars and
Additional Registrar(General Administration), High Court.
- The I.T. Section, High Court(**for publishing in the High Court Website**)
- The Protocol Wing, High Court
- The A2, A3, A6, A7 & A8 seats, High Court
- The G (Accounts- I, II & III) Sections, High Court
- The Administrative Records Section, High Court
- The File/Stock file.